

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Arambagh Hatcheries Limited Date of Commencement of Liquidation: 21-03-2025; List of Stakeholders as on Date: 31-12-2025; Name of IP: CHIGILIPALLI DHILLESWARA RAO;
Process Number: 1; Last 5 digit of registration number: 14298

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				11265910.59				NA
2	Liquidation costs incurred till date				26016431.90				NA
3	Secured financial creditors	6	16242090430.18	6	16182935418.89		22626486.89	36501097.00	Annexure 3
4	Unsecured financial creditors	12	454698243.75	12	454698243.75				Annexure 4
5	Operational creditors (Workmen)	604	29094455.00	604	15516115.00			13578340.00	Annexure 5
6	Operational creditors (Employees)	570	123537867.32	566	89910848.87	89910848.87	9808645.50	27438467.95	Annexure 6
7	Operational creditors (Government Dues)	8	501499358	6	140623253			360876105.45	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	161	626329045	142	418403894		156347038	57108992.98	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1361	17977249399.25	1336	17339370116	89910848.87	188782170.39	495503003.38	